

Letter No. 2569

S:0(R82)

From:

Rajesh Kumar Vaish Principal District & Sessions Judge , Godda. 16/10/24 RG

To,

The Registrar General Hon' ble High Court of Jharkhand Ranchi.

Sub: Data/information of Commercial Courts for implementation of the provisions of the Commercial Courts, Commercial Division and Commercial Appellate of High Courts Act 2015 as amendment Ordinance, 2018.

Dated, Godda the **04**<sup>th</sup> day of **October**, 2024

Sir,

In compliance with the Hon't le Court's letter No: 260/R&S Dated 16-08-2022. I am sending herewith information related to cases instituted, disposed of, pending in the Commercial Appellate Courts, Commercial division, for the month of September-2024 of Godda Judgeship in prescribed format.

## Schedule

## Format for Statistical Data (Rule 3)

Sl.No.	Name of Court	Pending ( on the 1 <sup>st</sup> day of	instituted (during the month as per	Total cases pending in the court ( on the last day of the month as per column 3)	disposed (during the month as per	no. of days taken to
01	Additional Chief Judicial Magistrate	Nil	Nil	Nil	Nil	N.A
02	District & Add. Sessions Judge-III		Nil	Nil	Nil	N.A

This is for your kind information and needful.

Yours faithfully,

Principal District & Sessions Judge,

Godda

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